

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. (IB) 113/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Punjab National Bank V/s Parvath Gas
कम्पनी अधिनियम की धारा : Industries Ltd

SECTION OF THE COMPANIES ACT: 7 of I & B code of 2016

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Shri Nath Tiwari	Adv	H.P.N. Adv	
2				

CP NO.(IB)113/ALD/2017

Sh. Shri Nath Tiwari, Advocate for the Financial Creditor, Punjab National
Bank.

The present petition is filed U/s 7 of the I & B Code, 2016. Registry to make
scrutiny of the same. Meanwhile, a formal/statutory notice to be issued to the
Corporate Debtor Company at its registered office.

Hence, the matter is listed on 9th October, 2017

Dated: 20.09.2017

Sd _____
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash